GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:4027 ANSWERED ON:20.03.2015 JANANI SURAKSHA YOJANA Paswan Shri Chirag;Rai Shri Nityanand;Singh Shri Ganesh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the status of implementation of Janani Suraksha Yojana (JSY) in the country, its salient features thereof and the modus operand! adopted for its implementation;
- (b) the rate of maternal and infant mortality reported during each of the last three years and the current year and the extent to which JSY has been successful in containing the same;
- (c) whether the Government provides incentives upto two births in case of institutional delivery under the JSY and if so, the details thereof; and
- (d) the number of beneficiaries there under including institutional deliveries and financial assistance provided to them and the funds sanctioned, released and utilised by the States/UTs under the JSY during the said period State/UT-wise?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a): Janani Suraksha Yojana (JSY) is a nationwide, centrally sponsored scheme, which is being implemented with the objective of reducing maternal and infant mortality by promoting institutional delivery among pregnant women. Under the JSY, eligible pregnant women are entitled for cash assistance irrespective of the age of mother and number of children for giving birth in a government or accredited private health facility. The scheme focuses on states that have low institutional delivery rates, namely, the states of Uttar Pradesh, Uttarakhand, Bihar, Jharkhand, Madhya Pradesh, Chhattisgarh, Assam, Rajasthan, Odisha, and Jammu & Kashmir. While these states have been named Low Performing States (LPS) under the scheme, the remaining states have been named High Performing states (HPS). In Low Performing States all pregnant women are entitled for JSY benefit for institutional delivery, however in the High Performing States, pregnant women from BPL, SC & ST households only are entitled for JSY benefit for institutional delivery. The scheme also provides performance based incentives to Accredited Social Health Activists (ASHAs) for promoting institutional delivery among pregnant women.

Cash Assistance for Institutional Delivery

Cash entitlement for different categories of mothers is as follows:

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Categor Rural area ASHA's Mother's ASHA's
Mother's package## incentive package##
incentive
LPS Rs.1400 Rs. 600 Rs.1000 Rs. 400
HPS Rs. 700 Rs. 600 Rs. 600 Rs. 400
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#ASHA package of Rs. 600 in rural areas include Rs. 300 for ANC component and Rs. 300for facilitating institutional delivery.

##ASHA package of Rs. 400 in urban areas include Rs. 200 for ANC component and Rs. 200for facilitating institutional delivery.

Cash assistance for home delivery

BPL pregnant women, who prefer to deliver at home, are entitled to a cash assistance of Rs 500 per delivery regardless of the age of pregnant and number of children.

Direct Benefits Transfer under JSY

Direct Benefit Transfer (DBT) mode of payment has been rolled out for making JSY payments to the mothers.

(b): Impressive gains registered under Janani Suraksha Yojana (JSY) i.e. from 7.39 lakhs beneficiaries in 2005-06 to 106.48 lakhs beneficiaries in 2013-14 has led to increase in institutional deliveries which have gone up from 47% (District Level Household Survey-III, 2007-08) to 74.4% (SRS, 2013) and to the resultant decline in maternal mortality and infant mortality. The Maternal Mortality Ratio

(MMR) has declined from 178 per 1,00,000 live births in 2010-12 to 167 per 1,00,000 live births in 2011-13 and the Infant Mortality Rate has declined from 44 per 1000 live births in 2011 to 40 per 1000 live births in 2013.

- (c): In case of institutional delivery, JSY incentive is not limited upto two live births only and eligible pregnant women are entitled for JSY incentive irrespective of number of children they have.
- (d): The number of beneficiaries reported under the JSY during the last three year and the current year, state-wise and year-wise is at Annexure-1.

The details of funds allocated and utilized under the JSY during the last three years and the current year, State-wise, year-wise is at Annexure-2.